I would like to know whether Government is aware that when foreigners were here in service, passing a wepartmenlal examination in, the vernacular, the language of the Province, was compulsory. From that point of view, does the Government think it necessary to make rules so that an examination in Hindi is made obligatory?

oral Answers

On. B. V. KESKAR: There is no question of anything obligatory. As I said, every employee should know a little Hindi which it is possible for everyone to know and steps are being taken in that direction. It will take a little more time.

PER CAPITA CONSUMPTION OF ELECTRICITY

*572. SHRI M. VALIULLA: Will the Minister for Irrigation and Power be pleased to state the per capUa consumption of electricity at present in India?

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI) : 17.28 Kwh per annum.

SHRI M. VALIULLA: May I know, Sir, what has been the rise during the last four years of the Plan period?

SHRI J. S. L. HATHI: It was 14 Kwh in 1951, it has now gone up to 17.28 Kwh,

SHRI M. VALIULLA: May I know what it would come to at the end of the first Plan and what it would be at the end of the second Plan and how it would be distributed subjectwise-industry, commercial, etc.?

SHRI J. S. L. HATHI: It would be about 30 Kwh per annum at the end of the second Five Year Plan period, provided the plans as we have proposed are approved. The distribution of the power at present is 65.2 per cent, for industrial power; 12.1 for domestic; 7.1 for small power (commercial); traction; public

lighting is 1.5; irrigation is 3.7; waterworks is 4.3. Total 100 per cent.

SHRI M. VALIULLA: What will be the increase in regard to rural electrification—for the villages—in the coming period?

SHRI J. S. L. HATHI: I do not have separate figures for years before 1951. But in 1955, we hope to electrify an additional 4,733 villages.

SHRI B. P. AGARWAL: What is the statewise consumption?

SHRI J. S. L. HATHI: It will be a little difficult for me to give a reply.

LAND REFORM PANEL

- •573. SHRI M. VALIULLA: Will the Minister for Planning be pleased to state:
- (a) how many meetings the Land Reform Panel set up by the Planning Commission, has held so far; and
- (b) what are the main resolutions passed by that body so far?

DEPUTY MINISTER PLANNING (SHRI S. N. MISHRA): (a) and (b). The Panel on Land Reform met in the beginning of June and set up four committees for the following subjects:

- (1) Tenancy Reforms.
- (2) Size of Holdings,
- (3) Problems of Reorganisation.
- (4) Bhoodan.

The Committees are at present engaged in detailed studies of the problems entrusted to them. The Panel will later consider the reports of the Committees and present its recommendations to the Planning Commission.

SHRI M. VALIULLA: The Planning Commission made certain recommendations regarding land reform. It is nearly four years now How long will it take for this? The Planning Commission made proposals to have